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## (2024) 11 MAN CK 0051

## **Manipur High Court (Imphal)**

Case No: Writ Petition (C) No. 90 Of 2022

Manipur Driver Association

**APPELLANT** 

Vs

Food Corporation Of India & Ors.

**RESPONDENT** 

Date of Decision: Nov. 18, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

**Bench:** Single Bench **Advocate:** P. Tomcha

## **Judgement**

## Ahanthem Bimol Singh, J

Mr. P. Tomcha, President of the All Manipur Bar Association and Member of the High Court Bar Association of Manipur submitted that due to the indefinite curfew imposed by the State Government and on account of the total band of internet service, the members of the Bar are not able to represent before this court for conducting their cases.

The learned counsel, accordingly, prays on behalf of the members of the Bar to adjourn the cases on another date.

As prayed for, list this case again on 14-01-2025.